

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Assurant Automotive Warranty Solutions
India Pvt Ltd and Other

MAIN PETITION NUMBER : CP(CAA)/22(CHE)/2024
CA(CAA)/67(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA/109(CHE)/2024

ORDER

CA(CAA)/67(CHE)/2023

CP(CAA)/22(CHE)/2024

Present: Mr. R.Inbaraja, Ld. Counsel for Petitioner.

Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.

Ms. Nandhini Agarwal, Ld. Counsel for RD.

Undertaking given by the Petitioner as to the objection raised in the RD report
vide SR.No.2974 dated 18.06.2024.

Arguments heard.

Order reserved.

IA/109(CHE)/2024

Present: Mr. R.Inbaraja, Ld. Counsel for Applicant.

Application already disposed of.

IA/109(CHE)/2024 be deleted from the cause list.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**